

1	2	3	4
Punjab	110.0	112.36	108.37
Rajasthan	2.41	2.28	2.66
Tamil Nadu	51.83	56.65	61.39
Uttar Pradesh	130.97	108.07	120.14
Uttarakhand	5.82	6.08	5.45
West Bengal	150.37	143.40	123.33
Others	26.23	24.11	24.23
All India Total	991.82	890.93	953.25

State Minorities Commissions in North Eastern States

*451. SHRI BHUBANESWAR KALITA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether the State Minorities Commissions have been set up in the North Eastern States and whether these are statutory bodies in all the States;

(b) if not, whether the Assam State Minorities Commission would be made a statutory body; and

(c) if so, the details thereof?

THE MINISTER OF MINORITY AFFAIRS (SHRI SALMAN KHURSHEED) : (a) State Minorities Commissions are constituted under the respective State Acts. Some States have also set up such Commissions as non-statutory bodies. As far as the North Eastern States are concerned, only two States, Assam and Manipur have set up State Minorities Commissions under respective State Act.

(b) and (c) Since the Assam State Minorities Commission is already a statutory body, the questions do not arise.

Geothermal energy potential in ladakh

*452. SHRI BALWINDER SINGH BHUNDER : Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state: